

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 207 of 98
(OA 508 of 96)

Present : Hon'ble Mr. S. Dasgupta, Administrative Member

N.S.GIANI

VS

UNION OF INDIA & OGS.

For the applicant : Mr.R.K.De, counsel

For the respondents: Ms.B.Ray, counsel

Reard on : 5.6.98

Order on : 5.6.98

O R D E R

Pursuant to our order dated 5.5.98 the applicant has filed a Miscellaneous Application seeking amendment of para 7. The MA is allowed. The amendments be incorporated in the OA. Let the matter be listed for hearing on 30.6.98 as part heard. The MA is accordingly disposed of.


MEMBER (A)

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